

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 148 OF 2017 IN  
DFR NO. 157 OF 2017**

**Dated: 20<sup>th</sup> March, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Inox Air Products Ltd. ...Appellant(s)**

**Vs.**

**Rajasthan Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Ms. Mandakini Ghosh  
Mr. Saransh Shaw

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta  
Mr. Abhishek Upadhaya  
Ms. Himanshi Andley for R1, RERC

**ORDER**

**IA NO. 148 OF 2017  
(Appl. for leave to appeal)**

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 17.04.2017. Dasti, in addition, is permitted.

List the matter on **17.04.2017**.

**( I. J. Kapoor )  
Technical Member**

**( Justice Ranjana P. Desai )  
Chairperson**